

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 12th August, 2011.

No.HC.XI-01/2003/729/RC dated 12.08.2011 # # # In partial modification of the Notification No.HC.XI-01/2003/208/RC dated 06.04.2011, the Sub-Committee constituted for advising Sri P.C. Borpujari, Retired District & Sessions Judge, who has been entrusted with the task of redrafting/revising Volume-I and II of Civil Rules and Orders, has been reconstituted as follows:

1. Shri S.M. Deka, Director, NEJOTI : Chairman
2. Shri G.N. Sahewala, Sr. Advocate : Member
3. Shri Hari Deka, Sr. Advocate : Member
4. The Special Judge, Assam : Member
5. The District & Sessions Judge, Kamrup : Member.

By Order,
Sd/- P.K. Saikia,
REGISTRAR GENERAL

Memo No. HC.XI-01/2003/730-742/RC dated 12.08.2011

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Registrar (_____), Gauhati High Court, Guwahati.
3. Shri P.C. Borpujari, Retired District & Sessions Judge, now Advocate, Gauhati High Court, Guwahati.
4. Shri S.M. Deka, Director, NEJOTI, Kharguli, Guwahati-04.
5. Shri G.N. Sahewala, Sr. Advocate, Gauhati High Court, Guwahati.
6. Shri Hari Deka, Sr. Advocate, Gauhati High Court, Guwahati.
7. The Special Judge, Assam, Guwahati.
8. The District & Sessions Judge, Kamrup, Guwahati.
9. The Joint Registrar (Admn.I) –cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
- ✓ 12. The Systems Analyst, Gauhati High Court for uploading the notification in the High Court website.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

12.8.11
REGISTRAR GENERAL
12/08/11